

especially targeted attention. Some of the other important suggestions at the Consultation were:

- (i) Strategies for provision of social services should be framed keeping in view the different size/class of cities, their financial resource based and attuned to the community's specific needs.
- (ii) Health care facilities for the mother and child should be neighborhood-based, user-friendly in relation to timing and should involve close community participation.
- (iii) The problem of malnutrition is more intense in the slum segments of towns/cities and strategies aimed at tackling this problem should take care of disease surveillance and prevention, environmental sanitation, nutrition education through contact with mothers and linked with efforts at developing an appropriate food security system at the household level.
- (iv) The school should be the focal point both for formal and non-formal education with flexibility in terms of timings, multiple shifts and skill based curricular and special efforts should be made for working out community based and low cost options for early childhood stimulation and strategies for improving the enrolment and retention of the girl child.
- (v) Problems relating to children, especially in difficult circumstances, such as street children, working children, abused children and children in conflict with the law need to be addressed through

conscientisation of the public, community consoling units and a revamped rehabilitative system. One of the significant suggestions made was the dire need for mobilising the community to participate in the formulation, implementation and evaluation of programmes and to coordinate the effect of different Government departments and voluntary agencies in an integrated manner.

(c) In collaboration with State Governments and UNICEF, the Central Government is implementing a scheme called Urban Basic Services for the Poor (UBSP) which seeks to provide social services in an integrated manner in low income neighborhoods through neighborhood committees. The Government will utilise the suggestions made at the national Consultation in the implementation of this scheme.

#### **Out of Turn Allotment of DDA Flats**

9333. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA flats on out of turn basis have been sanctioned to persons on the ground 'No house in Delhi';

(b) if so, the details thereof;

(c) the number of such allottees those who were not registered with DDA;

(d) whether the requests of registered applicants for out of turn allotment on the ground were rejected;

(e) if so, the reasons for exercise of the powers by the competent authorities arbitrarily and discriminatory; and

(f) the steps taken to remove such discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). One of the criteria for allotment of a DDA flat on out of turn basis is that the person should have no house in India. DDA flats to registered persons are sanctioned by the competent Authority on out-of-turn basis under approved unregistered policy/guidelines laid down by the Government. No separate details are maintained by the DDA regarding approved rejected cases of registered unregistered applicants.

(f) It has since been decided that the cases of out-of-turn allotments will now be considered by the Urban Development Minister Governor, Delhi acting as a Committee.

### **Rocket Technology**

9334. SHRI SIMON MARANDI:  
SHRI R. SURENDER REDDY:  
SHRI SATYA DEO SINGH:  
SHRI BRIJ BHUSHAN  
SHARAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether Russia has suspended transfer of rocket technology to India;

(b) if so, whether this has been done in view of objection raised by United States;

(c) if so, the reasons therefor;

(d) whether there exist any contract between the two countries;

(e) the action proposed to be taken in this regard;

(f) the extent to which this suspension will have impact on India on space programme:

(g) whether a delegation has visited Russia in this connection; and

(h) if so, the details of the talks held and the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) and (c). Do not arise.

(d) Yes, Sir.

(e) and (f). Do not arise.

(g) a delegation visited for technical discussions and consultations on bilateral aspects of programmes between Russia and India in the field of Space.

(h) The talks have been fruitful and the cooperative programmes have been progressing on schedule.

### **Out of Turn Allotment of DDA Flats**

9335. DR. P.R. GANGWAR:  
SHRI JEEWAN SHARMA:  
SHRI MADAN LAL KHURANA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the persons to whom DDA has made out of turn allotment of house/plots during and shops the last three years; and

(b) the specific grounds of making allotment, the locations of the allotment made, date of allotment, the name of the